



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
[www.rbi.org.in](http://www.rbi.org.in)

DPSS.CO.OD.No. 670 /06.08.001/ 2019-20

September 24, 2019

The Chairman and Managing Director/ Chief Executive Officers  
All Scheduled Commercial Banks including RRBs/  
Urban Co-operative Banks/ State Co-operative Banks/  
District Central Co-operative Banks/ Payment Banks/  
Small Finance Banks/ Local Area Banks/  
White Label ATM Operators/ Prepaid Payment Instrument issuers

Madam / Dear Sir,

**Reporting of returns in eXtensible Business Reporting Language (XBRL) – Going live**

A reference is invited to our email communication dated August 6, 2018 advising all banks and authorised non-bank payment system operators to initiate testing of the DPSS returns in the eXtensible Business Reporting Language (XBRL) UAT environment.

2. In this connection, it has been decided to go-live with reporting in XBRL production environment commencing from the **month of October 2019** (submission of the return for the month of September 2019). Details of the returns required to be submitted along with the type of authorized entities to which the same is applicable are given in Annex.

3. The returns listed in the Annex to be submitted in XBRL Phase III is available at the hyperlink <https://xbrl.rbi.org.in>. It is for information that the existing user credentials for all entities has been migrated from UAT environment to the production environment. However, the entities would also be receiving system generated email with login credentials to their registered email.

4. The reporting of returns in XBRL platform would continue in parallel with the extant reporting of returns till further notice.

5. As per the extant practise the returns for every month should be submitted by 7<sup>th</sup> of the succeeding month (i.e. data of September 2019 should be submitted by October 7, 2019). This is issued under Section 12 read with Section 19 of Payment and Settlement Systems Act 2007. Non-compliance with the instructions will be liable to penal action.

Yours faithfully

(Sudhanshu Prasad)  
General Manager

## Annex

<b>Sr No</b>	<b>Return</b>	<b>Applicable to</b>	<b>Go Live</b>
1.	DPSS01_ATM Failed Complaints	All SCBs and Payment Banks and Small Finance Banks	YES
2.	DPSS02_ECCS Clearing	Banks operating clearing houses	YES
3.	DPSS03_Mobile Banking Template	Banks permitted to provide mobile banking in India	YES
4.	DPSS04_MTSS Business	Authorised cross-border money transfer service providers	YES
5.	DPSS05 - PPI Customer Grievances	Authorised Prepaid Payment Instrument issuers (Banks and Non-banks)	YES
6.	DPSS07_Usage of Debit and Credit Card	All SCBs and Payment Banks and Small Finance Banks	YES
7.	DPSS08_WLA Customer Complaints	Authorised White Label ATM Operators	YES
8.	DPSS09_ATM Transactions Decline	All SCBs and Payment Banks and Small Finance Banks	YES
9.	Internet banking	All SCBs and Payment Banks and Small Finance Banks	YES